

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.423**

**IA/2478/ND/2022, IA/3437/ND/2023,  
Intervention Petition/44/2022, IA/5526/ND/2022,  
IA/4636/ND/2022, IA/1782/ND/2023 IN  
IB/174/ND/2021**

**IN THE MATTER OF:**

Design Plus Architecture	...	Applicant
Versus		
Modex International Securities Ltd	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 21.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Adv. Abhishek Baid, Adv. Mohit Kumar, Adv. Praneet Das in Intervention Petition/44/2022
For the Respondent	:	
For the RP	:	Adv. Karan Gandhi

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)  
ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **18.04.2024**.

**Sd/-  
(Court Officer)**